

RAJASTHAN HIGH COURT, JODHPUR
STANDING ORDER

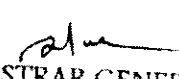
No.S.O./16/2017

Date. 04 | 09 | 17

The Government of India has decided that Gazette of India shall only be e-published by uploading on its official website and the Department of Publication under the Ministry of Urban Development shall continue to maintain the record of notifications. After e-publication of Gazette Notification, concerned department will circulate the same.

Therefore, it is enjoined upon all concerned that after e-publication of Gazette Notification on the official website of the Government of India, such Notification will be downloaded and circulated amongst all concerned.

BY ORDER


REGISTRAR GENERAL

No.HC/Estt/Misc/Gazette/2017/ 2069

Date. 04 | 09 | 17

Copy to:-

1. Registrar cum Principal Secretary to Hon'ble the Chief Justice.
2. All P.S. to Hon'ble Mr./Dr./Mrs./Ms. Justice


REGISTRAR GENERAL

Copy also forwarded to the followings for information and necessary action;

1. The Registrar (Admn./ Exam./ Vigilance/ Writs/ Rules/ Class./Registrar-cum-CPC/OSD), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. The Registrar H.Q. at New Delhi, Bikaner House, Shahjahan Road, New Delhi-110011
3. Director, Rajasthan State Judicial Academy, Jodhpur.
4. Joint Secretary to the Govt. of India, Ministry of Urban Development (PSP Division), New Delhi.
5. All Senior Deputy Registrar and Deputy Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. Senior Librarians/ Assistant Registrars/ Court Officer, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. D.,I.O. Computer Cell, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur
8. All Administrative Officer Judicials/ Assistant Accounts Officer, Chief Accountant- cum- AOJ, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
9. All Staff Members, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur through the concerning controlling authorities.


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